

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 50

Dated Guwahati, the 4th September, 2015

Pursuant to the order dated 4.9.2015 passed by Hon'ble Gauhati High Court in I.A. No.1444/2015 in PIL No. 90/2015, a Grievance Redressal Committee is constituted as follows:

- | | |
|---|------------|
| (1) Hon'ble Mr Justice Hrishikesh Roy | -Chairman |
| (2) Sri A.C. Buragohain, Advocate General, Assam | -Member |
| (3) Sri G.N. Sahewalla, Member, NE Bar Council | -Member |
| (4) Sri Apurba Kr. Sharma,
President, Gauhati High Court Bar Association &
Member, Bar Council of India | -Member |
| (5) Sri B.K. Chetri, Registrar (Judicial) | -Secretary |

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. HC. III -29/2013/ 2304 - 21 /G Dated : 4th September, 2015

Copy to:

1. Sri A.C. Buragohain, Advocate General, Assam
2. Sri G.N. Sahewalla, Member, NE Bar Council
3. Sri Apurba Kr. Sharma, President, Gauhati High Court Bar Association & Member, Bar Council of India.
4. Sri B.K. Chetri, Registrar (Judicial), Gauhati High Court, Guwahati
5. The President / Secretary General, Gauhati High Court Bar Association.
6. The President / General Secretary, Gauhati High Court Advocates Association, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
8. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
11. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
15. The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati. *He is requested to place the Notification before his Lordship.*
16. The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____ Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar (Vig./Admn./Estt.), Gauhati High Court, Guwahati

A.S.15
REGISTRAR GENERAL
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